

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00053/2018
in OA No.613/2017

Monday this the 18th day of June 2018.

C O R A M

Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Anoopkumar M., aged 55 years
S/o Late Vasu
Assistant Office Superintendent Phones[ASO(P)]
MDF Pulpally.
Residing at "Soumiam", Elathur Post
Kozhikode-673 303.

Petitioner

(By Advocate: Mr.T.M.Raman Kartha rep by Mr.Sreehari)

versus

1. V.Shankar
General Manager, Telecom
Bharat Sanchar Nigam Limited (BSNL)
Kozhikode-673 001.
2. K.Balamani
Assistant General Manager (Admn)
Office of the General Manager Telecom
BSNL, Kozhikode-673 001.

Respondents

(By Advocate: Mr.George Sebastian rep by Ms.Lizz Mariya Abraham)

This Contempt Petition (Civil) having been heard on 18th June, 2018, the Tribunal delivered the following order on the same day:

O R D E R (oral)

By U.Sarathchandran, Judicial Member

It was submitted by the learned counsel for the respondents that the petitioner was re-posted at MDF Elathur. Mr.Sreehari, learned counsel for the petitioner submitted that in the above circumstance, the CP(C) can be closed. Accordingly the CP(C) is closed.

(E.K.Bharat Bhushan)
Administrative Member

(U.Sarathchandran)
Judicial Member

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Annexures appended by the petitioner:

Annexure P1: Copy of order dated 1.3.2018 in OA No.613 of 2017.
Annexure P2: Copy of representation dated 9.3.2018.